

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005031/2020	NARAYAN PRADHAN VS STATE OF ODISHA	VS	MADHUPATNA /278 /2020 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000004/2020
2	BLAPL/0005032/2020	BALARAM PRADHAN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	MADHUPATNA /278 /2019 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000004/2020
3	BLAPL/0005033/2020	KANHEI GOCHHAYAT VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SIMULIA /67 /2020 ()//
4	BLAPL/0005034/2020	TUNGURI @ RABINDRA DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SIMULIA /67 /2020 ()//
5	BLAPL/0005035/2020	ARTATRANA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /74 /2020 ()//
6	CONTC/0002933/2020	DUSMANTA KUMAR MOHAPATRA VS BISHNU PR.MISHRA	SATYAJIT SAMAL VS	// ()//
7	CONTC/0002934/2020	BRUNDABAN BIHARI KHATUA VS SANJEEB CHOPRA	ADV. VS	// ()//
8	MACA/0000532/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS SANJAYA KU.SAHOO	UNMESH CHANDRA JENA VS	// ()//
9	WA/0000448/2020	PHULMATI BEWA VS EXECUTIVE ENGINEER, KALAHANDI WEST ELECTRICAL DIVN.	MOHENDRA KUMAR MOHAPATRO VS	// ()//
10	WP(C)/0017562/2020	SUCHITRA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()//
11	WP(C)/0017563/2020	JANARDAN MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()//

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12	WP(C)/0017564/2020	DR.TAPAN KUMAR KUMAR JENA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
13	WP(C)/0017565/2020	DR.GYANENDRANATH DAS VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
14	WP(C)/0017566/2020	BASANTA KUMAR RATH VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
15	WP(C)/0017567/2020	JANARDAN MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
16	WP(C)/0017568/2020	KABINDRA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
17	WP(C)/0017569/2020	BAIKUNTHA MAHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
18	WP(C)/0017570/2020	RABI SHANKAR TRIPATHY VS ST.JOHN AMBULANCE (INDIA) ODISHA STATE CENTER	DILLIP RAY VS	// 0 //
19	WP(C)/0017571/2020	SUMAL CHANDRA SENAPATI VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
20	WP(C)/0017572/2020	MD.SADIQUE ALI VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
21	WP(C)/0017573/2020	RSTD INFRA PROJECTS PVT. LTD VS 1. NTPC LIMITED ,A GOVT. OF INDIA ENTERPRISE, REPRESENTED THROUGH ITS GENERAL MANAGER,PROJECTS.	PRAFULLA KUMAR RATH VS	// 0 //
22	WP(C)/0017574/2020	SURYAMANI MOHANTY VS STATE OF ODISHA	REENA NAYAK VS	// 0 //
23	WP(C)/0017575/2020	SUKADEV MOHANTA	B.N.PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
24	WP(C)/0017576/2020	RAMKRUSHNA PATTNAIK	AMIT PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
25	WP(C)/0017577/2020	SAMIR KUMAR BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
26	WP(C)/0017578/2020	LAMBODAR NAYAK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
27	WP(C)/0017579/2020	KUNI BEHERA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
28	WP(C)/0017580/2020	ABHAYA KUMAR PADHI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
29	WP(C)/0017581/2020	B.JAGANNATH RAO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
30	WP(C)/0017582/2020	RAJENDRA BARIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
31	WP(C)/0017583/2020	SHYAMSUNDAR MAHAKUD	B.R.TRIPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
32	WP(C)/0017584/2020	DROUPADEE KUMARI SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
33	WP(C)/0017585/2020	DHIREN KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
34	ABLAPL/0008454/2020	BASANTA KUMAR BEHERA	LINGARAJ MOHANTY	MAHILA P.S.(BBSR) /0035 /2020
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha *)

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35	ABLAPL/0008455/2020	HOME HAREKRUSHNA SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CT/0002874/2020 BASUDEVPUR /177 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000311/2020
36	ABLAPL/0008456/2020	RABI NARAYAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BIDANASI /152 /2020 (//
37	ABLAPL/0008457/2020	GOURANG CHARAN DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARABEL NAGAR P.S. /150 /2020 (//
38	ABLAPL/0008458/2020	SANTILATA MAJHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BONTH /77 /2020 (//
39	ABLAPL/0008459/2020	DEBASIS BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /157 /2020 (//
40	ABLAPL/0008460/2020	ANIL KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	THAKURGARH /56 /2019 (//
41	ABLAPL/0008461/2020	BHARATI SAHOO VS STATE OF ODISHA	DILLIP KUMAR ACHARYA VS	KHURDA SADAR /118 /2020 (//
42	ABLAPL/0008462/2020	RAJANIKANTA JENA VS STATE OF ODISHA	UMESH CHANDRA JENA VS	BHADRAK RURAL /394 /2020 (//
43	ABLAPL/0008463/2020	NABA PATRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	KARANJIA /110 /2020 (//
44	ABLAPL/0008464/2020	ABAD KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /212 /2020 (//
45	ABLAPL/0008465/2020	SAMIM KHAN @ SERABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /233 /2020 (//

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46	ABLAPL/0008466/2020	LALITA PATRA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	KARANJIA /111 /2020 () //

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MISC CASES FILED on :22/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	525/2020 FAO/615/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI
2	649/2020 BLAPL/1926/2020	SK.KHYUM @ MD. KAYUM @ CHHOTU-MP	RAKESH KUMAR DAS
3	826/2020 MACA/194/2020	THE BRANCH MANAGER, THE ORIENTAL INSURANCE CO	MOHAMMAD HANNDRA NAYAK
4	915/2020 WA/448/2020	PHULMATI BEWA-MP	MOHENDRA KUMAR MOHAPATRO
5	916/2020 WA/448/2020	PHULMATI BEWA-MP	
6	8275/2020 WP(C)/17570/2020	RABI SHANKAR TRIPATHY-MP	DILLIP RAY
7	8276/2020 WP(C)/16711/2020	BIPINDRA MAHAKUD-MP	SUKANTA KUMAR DALAI
8	8277/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
9	8278/2020 WP(C)/17058/2020	RONIT BHUSAN PATNAIK-MP	ADITYA KUMAR PATANAİK
10	8279/2020 WP(C)/13365/2020	BIBHUTI BHUSAN ACHARYA-MP	LAXMI NARAYAN PATEL
11	8280/2020 WP(C)/16484/2020	RAJANI LATA BEERA-MP	SOUBHAGYA KUMAR DASH
12	8281/2020 WP(C)/17574/2020	SURYAMANI MOHANTY-MP	REENA NAYAK
13	8282/2020 WP(C)/17576/2020	RAMKRUSHNA PATTNAIK-MP	AMIT PATTNAİK
14	8283/2020 WP(C)/17577/2020	SAMIR KUMAR BEHERA-MP	JITENDRA KUMAR DIGAL
15	8284/2020 WP(C)/17578/2020	LAMBODAR NAYAK-MP	JITENDRA KUMAR DIGAL
16	8285/2020 WP(C)/17579/2020	KUNI BEHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
17	8286/2020 WP(C)/17580/2020	ABHAYA KUMAR PADHI-MP	BISWABIHARI MOHANTY
18	8287/2020 WP(C)/17581/2020	B.JAGANNATH RAO-MP	BISWABIHARI MOHANTY
19	8288/2020 WP(C)/17582/2020	RAJENDRA BARIK-MP	BISWABIHARI MOHANTY
20	8289/2020 WP(C)/17270/2020	ARNAPURNA KAR-MP	ASHOK PATTNAİK
21	8290/2020 WP(C)/17583/2020	SHYAMSUNDAR MAHAKUD-MP	B.R.TRIPATHY
22	8291/2020 WP(C)/17585/2020	DHIREN KUMAR SAHU-MP	K.K.SWAIN